

NOTICE

Date of Publication :04-Mar-2021 Last Date: 17-Mar-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 17-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 16-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-201900351	Amita A. Laliwala (Defendant No.2)	746-2004 (7)	Obj.
2	U-201904988	Jagat Kantilal Shah def. 3 inperson	8799-1994 (14)	Obj.
3	U-201907985	Ashoka Law Firm Adv for Plaintiff	6072-2006 (7)	Obj.
4	U-202001388	Lata Kharwa Adv. for Plaintiff	2420-2002 (7)	Obj.
5	U-202001880	Sanjay K. Chavan (Legal Officer)	8622-2002 (60)	Obj.
6	U-202001926	Jayant Gaikwad Adv. for Plaintiff	7072-2006 (59)	120
7	U-202003510	Jitendera Tiwari	1470-2008 (27)	Obj.
8	U-202100017	Manoj Kapoor	264-1983 (7)	Obj.
9	U-202100829	Motiwalla & Co.	145-2019- MISC.APPEAL (19)	5000
10	U-202100920	Adv. S. P. Shrivastav	9820-1999 (7)	Obj.
11	O-202000185	Narendra P. Jain Adv. for Plaintiff	44-2018-SUMMARY SUIT (40)	Obj.
12	O-202100138	J. R. Vakil & Asso	387-2017-SUMMARY SUIT (59)	Obj.